

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 15 OF 2017 &
IA NO. 35 OF 2017**

Dated: 30th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Indian Wind Energy Association (IWEA) ...Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Matrugupta Mishra
Mr. Nimesh Jha
Mr. Nishant Kumar

Counsel for the Respondent(s) : -

ORDER

Issue notice to the Respondents returnable on 14.03.2017. Dasti, in addition, is permitted.

List the matter on **14.03.2017**. In the meantime, necessary parties may be impleaded, if the appellant so desires.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**